

problems of elderly people. The major objectives of the NPHCE are establishment of Department of Geriatrics in identified Medical Institutions as Regional Geriatric Centre for different regions of the country and to provide dedicated health facilities in District Hospitals, CHCs, PHCs and Sub-Centre levels through State Health Society. Following facilities are being provided under the programme:—

- (i) Geriatric OPD, 30-bedded Geriatric Ward for in-patient care etc. at Regional Geriatric Centres (RGCs)
- (ii) Geriatric OPD and 10-bedded Geriatric Ward at District Hospitals
- (iii) Bi-weekly Geriatric Clinic at Community Health Centres (CHCs)
- (iv) Weekly Geriatric Clinics at Primary Health Centres (PHCs)
- (v) Provision of Aids and Appliances at Sub-Centres.

Further, under the IPOP Scheme, institutional care/service is provided to older persons through the projects of Day Care Centres for taking care of older persons with Dementia/Alzheimer's Disease.

(d) and (e) Yes, Sir. This Ministry has not received proposal from the State of Jharkhand under the Scheme of Integrated Programme for Older Persons (IPOP). The State Government of Gujarat has forwarded 22 new project proposals for the year 2015-16 under the Scheme of IPOP, out of which two project proposals have been recommended by the Screening Committee in its meeting held on 22nd July, 2016.

During the year 2016-17, an amount of ₹ 10.51 lakhs has been released till date for two new/ongoing projects of the NGOs of the State of Gujarat under the Scheme.

NGOs for prevention of alcoholism and drug abuse

915. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether NGOs are provided financial assistance for prevention of alcoholism and substance drugs abuse;
- (b) if so, the details thereof;
- (c) the details of criteria for selecting NGOs for financial assistance;
- (d) the role of State Governments in selecting NGOs for this purpose; and
- (e) the name and details of such NGOs from Kerala receiving financial assistance

under this project during 2014-15 and 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) This Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse and for Social Defence Services". The Scheme has provision of financial assistance to Non-Governmental Organizations (NGOs), Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter-alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs) and to provide composite/integrated services for the rehabilitation of the addicts. Under this Scheme, financial assistance up to 90% of the approved expenditure is given to the voluntary organizations and other eligible agencies for setting up/running Integrated Rehabilitation Centre for Addicts (IRCAs). In the case of North-Eastern States, Sikkim and Jammu and Kashmir, the quantum of assistance is 95% of the total admissible expenditure.

(c) and (d) The State Governments/UT Administrations are required to constitute "Grants-in-Aid Committees" for scrutinizing and recommending the proposals of NGOs. The Committee ascertains the functioning and suitability of NGOs/VOs through inspections carried out by its field officers. This Committee also ensures that the proposals being recommended are in consonance with the provisions of the Scheme.

Fresh proposals recommended by the State Governments/UTs are placed before the Screening Committee constituted in the Ministry. The Committee after due scrutiny of the proposals as per guidelines and norms of the scheme recommends suitable proposals for grant-in-aid. It ensures that the organization has sufficient experience in the field of drug abuse and that unserved/underserved areas are also covered. Thereafter, the proposals are processed for release of grant-in-aid subject to completeness of proposals in all respects.

(e) List of NGOs from Kerala to whom grant-in-aid was disbursed during 2014-15 and 2015-16 under the above scheme is given in the Statement.

Statement

*Grant-in-aid released to the NGOs in Kerala during the year
2014-15 and 2015-16*

(Amount in ₹)

Sl. No.	Name of the NGO with address	Project Location	GIA released during 2014-15	GIA released during 2015-16
1	2	3	4	5
1.	Dale View, Punalal, P.O. Poovachal Thiruvananthapuram - 695575, Kerala.	Thiruvananthapuram	1099980	621540
2.	Alcohol and Drug Addicts Research Rehabilitation and Treatment Centre, Palai, P.O., District-Kottayam, (Kerala) PIN-686575.	Kottayam	704700	0
3.	Changnacherry Social Service Society, P.B. No.20, Archbishop House, Kottayam, Changnacherry, Kerala.	Alappuzha	1615365	3419210
4.	Nirmal Niketan Mukti Sadan, Nirmal Nikethan Mukthi Sadan, H.M.T. Junction, Kalamassery-683104, Distt. Ernakulam.	Ernakulam	1108350	0
5.	K. Velayudhan Memorial Trust, P. Box No.30, Cherthala, Allapuzha-688524.	Alappuzha	345263	345262
6.	Navadarsanagram Psycho Social Development Society, Puliyanmala, Kattappana, Iddukki- 685515 Kerala.	Idukki	2357100	1899180
7.	Jawaharlal Memorial Social Welfare Public Cooperation Centre, Thalayolaparambu P.O., Distt. Kottayam, (Kerala)	Kottayam	942840	942840
8.	Unity Group, Osmastone Memorial	Ernakulam	1100584	0

1	2	3	4	5
	Building, T.B. Road, Perumbavoor-683542, District -Ernakulam (Kerala).			
9.	Calicut Diocese Social Service Society, Bypass Road, Eranhipalam, P.O. Calicut, Kozhikode (Kerala), PIN - 673006.	Calicut	0	1781280
10.	Total Response to Alcohol and Drug Abuse, Manganam P.O., District - Kottayam (Kerala), 686018.	Kottayam	1168830	2238570
11.	Trivandrum Social Service Society, Arch Bishop's House, Vellayambalam, Thiruvananthapuram (Kerala), PIN - 695003	Thiruvanan- thapuram	772100	347465
12.	Social Action Forum, Navachaithanya Sanjo Sadan, Irinjalakuda P.O., Thrissur, Distt., PIN-680121 (Kerala).	Thrissur	942840	942840
13.	RHIMA De-addiction and Rehabilitation Society, 1/199, Kaithaveli, Kannamali P.O., Cochin-682008, Distt. Ernakulam (Kerala).	Kochi	928620	913448
14.	Mujahid Education Trust, 17/194B, M' Square Complex, Pavamani Road, P.B. No.60, Calicut-673001 (Kerala)	Kozhikode	770378	385189
15.	Divine De-addiction and Treatment Center, Santhipuram, Meloor P.O., Chalakudy, Thrissur Distt. (Kerala).	Thrissur	797850	0
16.	Galaxy, Karunasai Road, Velland P.O., Thiruvananthapuram (Kerala) -695543.	Thiruvanan- thapuram	845640	845640
17.	Malankara Orthodox Syrian Church Medical College Hospital, Kolenchery P.O., Ernakulam Distt. (Kerala), PIN- 682 311.	Ernakulam	2298193	889065

1	2	3	4	5
18.	Sreeniketan Centre for Social Development, Abeena Bhavan, Behind Chathannoor Police Station, Chathannoor P.O., Kollam District Kerala,-691572.	Kollam	1296099	0
19.	Abhaya, Athani, Vanchiyoor, Thiruvananthapuram Kerala-695035	Trivandrum	1417746	0
20.	Gandhi Bhavan International Trust, Gandhiji Nagar, Kundayam P.O., Pathanapuram, Kollam Distt. Kerala - 689695.	Pathanam-thitta	135000	0
21.	Pratheeksha Integrated Rehabilitation Centre for Addicts, Ponniyam West P.O., Nayanar Road, Thalassery, Kannur Distt. Kerala-670641.	Kannur	942840	0
22.	Kerala Association for Social and Women's Welfare.	Kollam	0	712512

Grants to NGOs

916. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the quantum of funds released as grants to various NGOs during 2014-15 and 2015-16 all over the country;

(b) whether any NGO has misappropriated the funds;

(c) if so, the total amount misappropriated during those years in Kerala;

(d) the number of NGOs in that State getting financial aid from the Central Government;

(e) whether any NGO was black listed in that State and if so, the details thereof; and

(f) the amount of grants availed by NGOs in the State during those years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND